

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) No.778 of 2020**

**In the matter of:**

VRG Healthcare Pvt Ltd

Appellant

Vs

VRG Infrastructure Pvt Ltd

Respondent

**Present:**

Ms Raveena Lalit and Mr. Surya Kapoor, Advocate for appellant.

**ORDER  
(Virtual Mode)**

**15.04.2021:** Ms Raveena Lalit, Advocate appearing on behalf of appellant submits that the settlement talks are still underway. The appeal is accordingly adjourned for hearing. It shall no more be treated as Part Heard.

List the appeal for hearing on **13<sup>th</sup> May, 2021.**

**(Justice Bansi Lal Bhat)  
Acting Chairperson**

**(Dr. Ashok Kumar Mishra)  
Member (Technical)**

**Bm/gc**